20

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 157/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

Name of the Company:

Jyotsna Jain

V/s.

Plethico Pharmaceuticals Ltd.

Section of the Companies Act:

S.NO. NAME (CAPITAL LETTERS)

1. JAYESH. A-BUCH

Section 73(4) of the Companies Act, 2013

REPRESENTATION

SIGNATURE

2

## <u>ORDER</u>

DESIGNATION

ADYO.

Learned Advocate Mr. Jayesh Buch present for Petitioner.

Proof of dispatch of copy of application on Respondent filed.

Petitioner is directed to issue notice of date of hearing on Respondent and shall file proof of service.

List the matter on 31.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of August, 2017.